

tions under the Ceylon Act are shortly to be presented to the Ceylon Parliament. Thereafter, it is intended, by both sides, to call formally for applications for citizenship of India and Ceylon simultaneously.

(b) and (c). The Department of Rehabilitation has undertaken some preparatory work for the rehabilitation of repatriates coming to India under the Agreement and have formulated certain schemes in consultation with the concerned State Government. A statement showing the steps taken so far in this connection is laid on the Table of the House. [Placed in Library. See No. LT-1509/67].

**PROTECTION AGAINST NUCLEAR ATTACK
FROM CHINA**

135. SHRI CHARANJIT RAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has adequate protection against a possible nuclear attack by China; and

(b) if not, how Government propose to secure such a protection for India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). Ways and means of ensuring our security adequately against possible nuclear attacks are constantly under examination. In this connection attention is invited to the statement made by the Defence Minister on the 21st June, 1967 in the Lok Sabha.

BOOK PUBLISHED BY PRESIDENT AYUB KHAN

136. SHRI CHARANJIT RAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he has read the book recently published by President Ayub Khan;

(b) if so, whether it contains a number of serious mis-statements that need be contradicted; and

(c) if so, whether Government propose to issue a contradiction in a suitable consolidated form?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). The Ministry of External Affairs has carefully examined the book 'Friends

not Masters' written by President Ayub Khan of Pakistan. As expected, the book contains a number of mis-statements about India and propounds the familiar views on Indo-Pakistan relations held by President Ayub Khan. This is not the first time that these views have been aired and the Government of India have been taking appropriate steps to contradict and expose such wrong statements and they will continue to do so in future. The Government do not propose to issue in a consolidated form any contradiction of the mis-statements in the book.

AIRCRAFT INDUSTRY

137. SHRI PARTHASARATHY:
SHRI K. LAKKAPPA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government propose to undertake a comprehensive study on the future development of aircraft industry with particular reference to the types and number of aircraft required in the next decade or two for civil and military purposes;

(b) whether any high level Committee is being set up in this connection; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT): (a) to (c). Yes, Sir. A high level Committee has been set up on 10-11-1967 to study and make recommendations for long-term planning in design, development and production of aircraft and allied equipment. The terms of reference of this Committee are as follows:--

(i) To assess the requirements of the country in respect of aircraft and allied equipment.

(ii) To survey the existing and potential sources of supply and to recommend how best indigenous sources can be tapped and capacity expanded.

(iii) To recommend measures for the planned development of aeronautics industry, including Research and Development, so that